## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 42-A/2016, 42-B/2016, 42-C/2016 & 42-D/2014 With TP No. 42/397-398/NCLT/AHM/2016 (New) CA Nos. 99/2016, 100/2016, 163/2015 & 227/2014 with CP No. 58/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017

Name of the Company:

Atmaram B. Agarwal & Ors.

V/s.

Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REP

REPRESENTATION

**SIGNATURE** 

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## **ORDER**

Learned PCS Mr. S K Jain present for Petitioner. None present for Respondents.

Verification of record has been done by the Registry.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of May, 2017.